

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 262 OF 2016**

**Dated: 27<sup>th</sup> March, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**Chennai Metro Rail Ltd.**

**...Appellant(s)**

**Vs.**

**Tamil Nadu Generation & Distribution Corporation  
Ltd. & Anr.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Senthil Jagadeesan  
Ms. Sonakshi Malhan

Counsel for the Respondent(s) : Mr. S. Vallinayagam for R-1  
Mr. Sethu Ramalingam for R-2

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **11.07.2018.**

**(Justice N. K. Patil)  
Judicial Member**

**(I.J. Kapoor)  
Technical Member**

*ts/mk*